

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. IA 1259/2020 IA 2012/2020 IA 2226/2020 IA 1670/2020  
IA 218/2021 IA 1471/2020 IA 1585/2020 IA 1987/2020  
IA 1669/2020 IA 1667/2020 IA 3008/2021 IA 14/2022  
IA 2218/2022 IA 3401/2023 In CP (IB)/2517/MB/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Capri Global Capital Ltd**  
**V/s**  
**Monarch Brookfields LLP**

**Section: 60(5) of IBC Sec 42 U/s 7 of (IBC)**

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**ORDER**

Adv. Komal Tripathi appeared for the Applicant. List this matter  
on **13.10.2023**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**